

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.10

New IA/1354/ND/2023 IN IB/597/ND/2022

IN THE MATTER OF:

Relineeurope Gmbh	...	Applicant
Versus		
KKSPUN India Limited	...	Respondent

Order under Section 9 of IBC 2016.

Order delivered on 07.03.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	
For the Respondent	:	Mr. Kartik Malhotra, Adv. & Mr. Anindit Mandal, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 09.03.2023.

**Sd/-
(Court Officer)**